

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

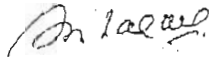
ORDER

No.: 416

Dated: 27.08.2012

In the interest of administration, Ms. Kusum Lata Pandita, Chief Judicial Magistrate, Ramban is allowed to continue at Ramban and Sh. Khalil Ahmad Choudhary, under transfer as Chief Judicial Magistrate, Ramban, is posted against Leave Reserve Post, High Court of J&K, Jammu, till ending November, 2012.

By Order

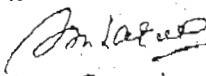

(Suresh Kumar Sharma)
Registrar General

No.: 8578-82/8-5

Dated: 27.08.2012

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
....for information of His Lordship.
2. Principal District & Sessions Judge, Ramban,
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
....for information and necessary action.
5. Sh./Ms. _____
....for information and necessary compliance.
- ✓ 6. Incharge NIC for uploading the same on Website.
7. Office file.


Registrar General